

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT - II)

Item No. 218
144/241-242/ND/2018

IN THE MATTER OF:

Geeta Bathla

... **Applicant/Petitioner**

Versus

Aryan Press Pvt. Ltd.

... **Respondent**

Under Section: 241-242

Order delivered on 06.03.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**SH. AVINASH KUMAR SRIVASTAVA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : None

For the Respondent :

ORDER

There is no appearance on behalf of the Applicant, despite repeated calls. In the interest of justice, hearing is deferred to 03.05.2023.



**(AVINASH KUMAR SRIVASTAVA)
MEMBER (T)**



**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**